


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

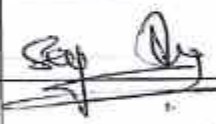
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.262 /9//HDB/2017
NAME OF THE COMPANY	APITCO Limited
NAME OF THE PETITIONER(S)	Madhumitha Software Services
NAME OF THE RESPONDENT(S)	APITCO Limited
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S.V. RAMA KRISHNA	Adv.	suravathurth@gmail.com 9848405691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. SAJITH	Adv.	9908011297	

Heard Dr. S.V. Ramakrishna, Ld. Counsel for the Petitioner and Shri V.K. Sajith, Ld. Counsel for the Respondent.

Shri V.K. Sajith, Learned Counsel for the Respondent, requested short time to file his reply. Post the case on 22.01.2018.


Member (T)

Binu


Member (J)